

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No. 22/BB/17	-	For hearing	Rule 6 of IB	Emerson network power India Pvt.Ltd Vs.Tulip Data centre services Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1	CS VS VARUN PCS & proposed IRP 9886052118	EMERSON	US Varun
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2	ALOKE MADAPPA 98454 93943	Petitioner	Aloke Madappa
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ORDER

Counsel for Petitioner is present. Shri Vijaya Kumar Subramaniam Vasu, who is nominated IRP in this case by IBBI, New Delhi is also present. The Counsel for Petitioner has not furnished the address particulars of the Whole Time Director or MD of Corporate Debtor as directed by this Tribunal dated 27.11.2017 till date. Notice could not be served. However, Counsel again requested time to consult the Petitioner Company and to furnish information if available. Even the proposed IRP also requested time. List it on 12.01.2018.


Member (T)


Member (J)